

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 178 of 2017 (SZ)

Applicant (s)

Mohan Krishna H
S/o Late Sh. Hanumaiah M,
Aged about 38 years, R/o #5,
Chikkasandra, Sapthagiri Engineering
College Road, Hesaragatta main road,
Bengaluru – 560057.

Vs

Respondent (s)

The Union of India
Through the secretary,
Ministry of Law & Justice
(Department of Legal Affairs)
Shastri Bhawan, New Delhi-1 and 4
others.

Legal Practitioners for Applicant (s)

M/s Maithili & Associates

Legal Practitioners for Respondent (s)

M/s G. Karthikeyan for R1

M/s Devraj Ashok for R2

M/s Gokul Krishnan for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 13.07.2018 Applicant counsel present. R1 counsel present. No representation for other respondents. For appearance of all respondents and reply of R1, R2 & R4 call on 09.08.2018. (Tmt. Meena Satheesh) Registrar